

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:6866
ANSWERED ON:07.05.2015
REFORM IN LABOUR LAWS
Bharathi Mohan Shri R.K.

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has any action plan to reform labour laws with a view to expand the textile industry to acquire global markets; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) Yes Madam. Ministry of Labour and Employment, has initiated steps for reforming labour laws and addressing hindrances in compliance which include development and launch of a unified Web Portal 'Shram Suvidha Portal', initiating exercise for drafting the Small Factory Bill and labour codes to bring transparency and accountability in enforcement of Labour Laws keeping in view the requirement of industry and interest of labour.